

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 242 of 2015**

**Dated :29<sup>th</sup> October, 2015**

**In the matter of:**

**Maharashtra State Electricity  
Transmission Co. Ltd.**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors.**

**....Respondent(s)**

Present:- Mr. M.Y. Deshmukh, Advocate for the appellant  
Mr. Tej Singh, Rep. for the appellant.

**ORDER**

Bench not assembled today.

Matter is posted for admission hearing on **2<sup>nd</sup> December,**  
**2015.**

**Court Master**

rkt